GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.621 TO BE ANSWERED ON 05.02.2020

PRIVATIZATION OF TRAINS ON SOME ROUTES

621. PROF. SAUGATA RAY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has taken any decision to privatize some routes or has given permission to ply private trains on some routes of the country;

(b) if so, the details thereof;

(c) the expected revenue likely to be accrued through such decision;

(d) whether the Government has taken necessary precautionary measures to ensure the rights of Indian Railways in this regard; and

(e) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e) Ministry of Railways have constituted a Group of Secretaries (GoS) with a term of one year, inter-alia, to advise on the terms and conditions for operation of trains by private operators over Indian Railways network. The GoS have held five meetings upto end of January, 2020. The draft concession agreement outlining the rights and obligations of Indian Railways has been uploaded to the websites of Niti Aayog and Indian Railways, as a part of the stake holder consultations. The revenue likely from the project and the details and modalities in this regard have not been finalized.